

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **24th** day of **August**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/01278/2017

B.S. Bist aged about 82 years, S/o Late Roop Chandra Singh Bist, Resident of C/o Shri Swayambar Lal, 586/74 A/25 B Pura Dalel, Allahpur, Allahabad.

.....Applicant.

By Advocate -Shri S. Lal
Shri I.C. Mishra
Ms. Priya Sharma

V E R S U S

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary, Ministry of Defence, Govt. of India, South Block, New Delhi-110011.
3. Engineer-in-Chief, Army Headquarters, Kashmir House, Raja Ji Marg, D H Q P.O., New Delhi-110011.
4. Garrison Engineer, (A F), Gorakhpur (U.P.).
5. Principal Controller of Defence Accounts (Pension), Draupadighat, Allahabad.

..... **Respondents**

By Advocate : Shri V.K. Pandey

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has moved withdrawal application No.1694 of 2018. The withdrawal Application is allowed. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh OA.

Member-J

RKM/